

Filing No. 80992020

Amit Kumar vs. The State of Jharkhand

Advocate's name – Mahesh Tewari

Defects:

8. Para 2 statement may be categorically stated.

9 (i) Petition may be tagged properly.

9 (ii) Page number 15, 16, 20, 22, 27 to 32, 35 and 39 are handwritten. True typed copy of the same may be given.

9 (iii) Word 'Petitioners' at addressing para and at para 1 of affidavit may suitably be amended.